

(b) how far the researches have saved the use of conventional Timber like Teak, Sal, Wild Tack etc. in the building construction of Government since 1965-66 ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) Yes Sir.

(b) Since 1965-66 twenty-eight Research Schemes are under implementation at F. R. I. and Colleges, Dehra Dune, which include schemes aiming at increase of productivity of forests and rational utilisation of non-conventional timbers through suitable treatments etc.

Secondary species are gradually finding use in the trade and have also been included in most of the specifications, of the Military Engineering Services, Central Public Works Department and Indian Standards Institution. The provisions for use of these species have already been incorporated in National Building code.

Since 1965-1966 near about 2000 blue print designs were supplied to various constructional agencies and Government Departments. All such designs have been prepared after carrying out researches on non-conventional timbers. A number of structures have been reported to be erected by various constructional agencies including Govt. Departments and private enterprises in different parts of the country resulting in minimum of 50% of saving in conventional timbers by using treated, non-conventional timbers than teak, sal etc.

Preservation of Species of Bengal Tiger, Indian Rhinoceros, Cheetah from extinction

3610. **SHRI B. S. BHAURA :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether the species of Bengal Tiger

and Indian Rhinoceros are fast approaching extinction ;

(b) whether Cheetah has already become an extinct species; and

(c) the steps Government are taking to preserve the species threatened with extinction ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) Yes Sir. There has been a decrease in the number of tigers in the past 4-5 decades. But timely action by the Government in giving protection to these animals has averted the danger of their possible extinction.

(b) Yes, Sir.

(c) The animals which are threatened with extinction have already been declared as protected animals. Shooting of those animals is banned. The export of these animals and their products have also been banned.

Incentive Awards to Yuvak Mandals

3611. **SHRI BHUVARAHAN :** Will the Minister of AGRICULTURE be pleased to state :

(a) the total number and amount of incentive awards given to Yuvak Mandals in each State, State-wise during the last three years;

(b) the method of selecting such incentive awards for Yuvak Mandals; and

(c) the number of such Yuvak Mandals functioning in the country, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) to (c). A statement is laid on the Table of the Sabha. [*Placed in Library see No LT 570 1971*]

Visit of Central Team to U. P. and other States to Assess Damage to Food Crops due to Recent Rains

3612. SHRI RAMSHEKHAR PRASAD SINGH :
SHRI P. GANGADEB :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government has decided to send a Central team in Uttar Pradesh to assess the damage caused to the food grains due to recent rains; and

(b) if so, whether the same team will be asked to go to other States where the rains have also damaged food crops ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Yes. It has been decided to depute a Central Team of Officers to U. P. to assess the situation created by the rains in April-May 1971 and the requirement of funds for relief measures. The team is expected to visit the State shortly.

(b) The Central Teams are deputed to only those States which have reported damage due to natural calamities and have asked for Central assistance. The teams assess the situation and the requirement of funds for relief purposes. There have been no request for financial assistance in this connection from any other State except Bihar. A Central Team has already visited Bihar in the end of May, 1971.

Distribution of Steel to P. W. D., Manipur

3613. SHRI N. TOMBI SINGH: Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the attention of Government has been drawn to the inconvenience suffered by the Manipur Public Works Department due to failure to receive steel and heavy engineering materials in time;

(b) whether there are outstanding orders awaiting disposal from the Manipur Public Works Department; and

(c) if so, the steps being taken to remove the difficulties on a permanent basis and the time by which the distribution will be made?

TUE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMAR-MANGALAM) : (a), to (c), The information is being collected and will be laid on the Table of the house.

Labour Contract Cooperative Societies

3614. SHRI N. TOMPI SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of Labour Contract Co-operative Societies registered under the Co-operative Department;

(b) the number of them functioning and the number of those defunct;

(c) the works undertaken by such societies under the Manipur Public Works Department;

(d) whether the attention of the Manipur Government has been drawn to the